

DIVISION BENCH

ITEM NO.103

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.19/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 8th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/S VIRENDRA KUMAR CHAWLA (PERSONAL GURANTOR OF M/S JML MARKETINGS PVT. LTD.).
UNDER SECTION	95(1) IBC

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Re-notified to 09th July, 2024.

-Sd-

(Court Officer)

08th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*